

Tribal Students in Tripura

189. **Shri Dasaratha Deb:** Will the Minister of Education be pleased to state:

(a) the total number of Tribal students residing in Government Boarding Houses attached to privately run aided high schools, senior basic schools and junior high schools of Tripura;

(b) whether these students get any boarding stipends;

(c) if not, what are the reasons therefor; and

(d) whether Government propose to grant boarding stipends to all tribal students residing in Government Boarding Houses attached to Government schools or aided schools?

The Minister of Education (Dr. K. L. Shrimali): (a) to (d). The information is being collected from the Tripura Administration and will be laid on the Table of the Lok Sabha in due course.

High Schools in Tripura

190. **Shri Dasaratha Deb:** Will the Minister of Education be pleased to state:

(a) total number of high schools in rural areas of Tripura;

(b) total square miles covered on average by each high school in the rural areas;

(c) whether the number of high schools in rural areas is adequate; and

(d) if not, the steps taken to increase the number of high schools in the rural areas of Tripura?

The Minister of Education (Dr. K. L. Shrimali): (a) to (d). The information is being collected from the Tripura Administration and will be laid on the Table of the Lok Sabha in due course.

Panel for Section Officers

191. **Shri E. Madhusudan Rao:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 2190 on the 3rd September, 1962 and state whether the matter of setting up a panel for Section Officers has since been finalised?

The Minister of State in the Ministry of Home Affairs (Shri Datar): A decision to form a panel of the left-overs of the Assistant Superintendents (R.T.E.) examinations held in 1959 and 1960 has been taken and provision for their absorption as Section Officers against a limited proportion of vacancies during a period of five years has been made in the Central Secretariat Service Rules, 1962. Details in regard to the panel are, however, still under consideration in consultation with the Union Public Service Commission.

Coal and Petroleum Industries

192. **Dr. Ranen Sen:** Will the Minister of Mines and Fuel be pleased to state the share of public sector in the gross value of production in (i) coal and (ii) petroleum during 1960-61?

The Minister of Mines and Fuel (Shri K. D. Malaviya): The share of public sector in the gross value of production in coal during 1960-61 was about 21 per cent. It was nil in Petroleum.

Royalty Paid to Foreign Concerns

193. **Dr. Ranen Sen:** Will the Minister of Finance be pleased to state the total amount of royalty paid to the foreign concerns both by the public and private sectors year-wise from 1955 to 1960?

The Minister of Finance (Shri Morarji Desai): The figures of remittances on account of royalty payments to foreign concerns are not separately available but they are merged with the figures of payments for the use of trade marks, copyrights and rentals payable for foreign machinery in the

balance of payments data. The following amounts were remitted abroad to foreign concerns on account of royalty payments, patents etc. by the public and private sectors during the period July 1955 to December, 1960:—

(Rs. lakhs)	
Year	Amount
1955 (July to December)	49
1956	110
1957	92
1958	127
1959	156
1960	226

Quarters for Income-tax Employees

194. **Shri A. V. Raghavan:** Will the Minister of Finance be pleased to state:

(a) whether there is any proposal to construct residential quarters for Income-Tax Officers at Kozhikode; and

(b) when the construction of the quarters will be completed?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) It is not possible to indicate the date of completion at this stage.

Expansion Programme of FACT at Alwaye

195. **Shri Vasudevan Nair:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether Government have given final sanction for the expansion programme of the FACT at Alwaye; and

(b) the estimated target of production when the expansion programme is completed?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) Yes Sir.

(b) After the completion of the Third Stage Expansion Scheme, the factory will have a capacity of 70,000

tonnes of Nitrogen and 27,000 tonnes P₂O₅ per annum. The end products will be ammonium sulphate, ammonium phosphate, ammonium chloride and Single Superphosphate.

Coal for Assam Tea Gardens

196. **Shri P. C. Borooah:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that Tea Gardens in Assam are not being supplied with proper stock of coal both in terms of quality and quantity;

(b) whether these gardens have represented their difficulties to the Tea Board and showed their preference to the use of gas available in Nahorkatiya region; and

(c) if so, what is Government's decision on this representation?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) Against an average monthly allocated quota of 13291 tonnes of coal for tea gardens in Assam for 1962, despatches upto August 1962 on an average have been to the extent of 13601 tonnes per month. The tea gardens get certain quantities of Khasi coal, besides coal from the Assam valley and Margherita. They generally complain that Khasi coal is inferior. But it is not possible to substitute it with coal from Bengal/Bihar or from Margherita.

(b) Government have not so far received any such proposals from the Tea Board.

(c) Does not arise.

Revenue from Direct Taxes

197. **Shri P. C. Borooah:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that downward trend in Central revenues from direct taxes had persisted in the first four months of the current financial year;

(b) if so, what are the main reasons for this trend; and